THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Un-numbered Company Appeal (AT) (Insolvency) No. /2018 (F.No.13/07/2018/ NCLAT/UR/612)

In the matter of:

Spectrum Voyages Pvt. Ltd. Appellant

Versus

Fortis Healthcare Ltd. Respondent

Appearance: Mr. Mukesh Kumar Sinha and Mr. Yasir Khan,

Advocates for the Appellant.

23.07.2018

Put up tomorrow, i.e., on 24.07.2018 before the Registrar Court, as prayed by the learned lawyer.

(Abni Ranjan Kumar Sinha) Registrar

Dictated and corrected by me.

(Abni Ranjan Kumar Sinha) Registrar